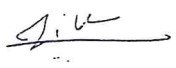
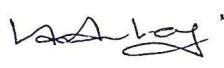


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/85/IB/2018  
PETITION NUMBER : TCP/351/IB/2017  
NAME OF THE PETITIONER(S) : FUJITEC INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : MARG LTD  
UNDER SECTION : 11

S.No.	Name (in Capital)	Represented by	Signature
1)	LILLY FRANKS Representing for A. NARAYANAN	for Applicant	
2)	V. J. ARUL RAJ	Counsel for Respondent	

**ORDER**

Counsel representing both parties are present. Counsel for respondent stated that they are making all efforts to settle the accepted claim amount and prayed time for making submissions on the outcome of talks. At request, time is enlarged for filing joint memo of settlement. **Put up on 20.08.2018.**

- 54 -  
(S VIJAYARAGHAVAN)  
Member (Technical)

- 54 -  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)